

Title : Need to clear the proposal of paying bonus for the year 1997-78 onwards to the employees of Union Territory of Chandigarh
-Laid.

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): The employees of Union Territory of Chandigarh have not been paid bonus for the year 1997-98 and onwards. This is being denied to them on the ostensible ground that such orders have not been issued in case of the employees of Punjab Government. It is now accepted that it is only " the pay scales and service conditions" of Punjab that are applicable to the Chandigarh employees since 1.4.1991 and that bonus does not fall within the ambit of "Service Conditions". The matter is now pending with the Home Ministry only on the question of the basis of calculation of the bonus to be paid. Clearly, this has to be as per the basis applied by the Govt. of India in paying bonus to its employees. Since the matter has been lingering on far long causing anxiety and concern amongst the U.T. employees, I urge the Government to clear the same expeditiously.